

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 851 OF 2005

M/S. GOA SHIPYARD LTD.

Appellant (s)

VERSUS

BABU THOMAS

Respondent(s)

(with office report)

Date: 18/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Ms. I. Bimola Devi, Adv.

Mr. Amarjit Singh Bedi, Adv.

Mr. Aruneshwar Gupta, Adv.

For Respondent(s)

MR. S.U.K. Sagar, Adv.

for M/S. Lawyer'S Knit & Co, Adv.

UPON hearing counsel the Court made the following

O R D E R

It is stated that the learned arguing counsel for the appellant is indisposed. List it after a week, as prayed for.

(PAWAN KUMAR)

COURT MASTER

(ANAND SINGH)

COURT MASTER